

Central Administrative Tribunal
Principal Bench

O.A. No. 340 of 2002

New Delhi, dated this the 8th February, 2002

Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Shri R.S.Rakesh,
Retired Asstt. Education Officer,
Central Hindi Directorate,
R/o 431-A, Faridpuri, West Patel Nagar,
New Delhi-110008. .. Applicant

(By Advocate: Shri S.C. Luthra)

Versus

1. Union of India through
the Secretary,
Ministry of Human Resources Development,
(Department of Secondary & Higher Education)
Shastri Bhawan,
New Delhi-110001.
2. Director,
Central Hindi Directorate,
Western Wing No.7,
R.K.Puram, .. Respondents
New Delhi-110066

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Applicant seeks a direction to Respondents to
dispose of his representation dated 6.8.2001
(Annexure A-3) by detailed, speaking and reasoned
order.

2. Shri Luthra states that applicant's
aforesaid representation dated 6.8.2001, copy of
which has been annexed, has not yet been disposed of
by respondents.

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3. If these assertions are correct, the O.A. is disposed of at the preliminary stage itself with a direction to respondents to dispose of the aforesaid representation dated 6.8.2001 in accordance with rules and instructions under intimation to applicant within two months from the date of receipt of a copy of this order.

4. If any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law if so advised.

5. The O.A. is disposed of accordingly. No costs.

Adige
(S.R. Adige)
Vice Chairman (A)

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